

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs
LOK SABHA
UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 02.08.2023

ESSENTIAL COMMODITIES AT SUBSIDIZED RATES

2196. ADV. A.M. ARIFF:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that Kerala is providing thirteen essential commodities at subsidized prices without change in their prices since 2016 through Supplyco outlets called 'Maveli Stores';
- (b) if so, whether the Government intends to provide financial support for the Government of Kerala for continuing its effort to provide essential commodities at reasonable price to the common people and will consider replicating the model in other States;
- (c) if not, the reasons therefor;
- (d) whether it is true that the Government has not released an amount of 220.92 crore rupees to State Government owned Supplyco which it spent for procurement of paddy from farmers in the State during 2019-20, if so, the reasons therefor; and
- (e) whether the Government has received any representation for the release of the pending amount to Supplyco from the Government of Kerala, if so, the action taken thereon?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e) : The Kerala State Civil Supplies Corporation Ltd, known as Supplyco, is a Company fully owned by the Government of Kerala. As per information furnished by the Corporation, Supplyco distributes 13 essential items at subsidized rates to ration card holders.

The Department of Consumer Affairs has not received any proposal for financial support for the Government of Kerala for continuing its effort to provide essential commodities at reasonable price.
